DELHI LEGISLATIVE ASSEMBLY

BULLETIN - PART I

(Brief Record of Proceedings)

Frdday, August 26, 1994/Bhadra Pad 5, 1916(SAKA)

NO.36

2.00 P.M

Questions

1. Starred Questions

> Starred Question Nos 81,82,84 to 86, 89 and 90 were orally asked and replied to.

Replies to question Nos 83,87,88 and 91 to 100 were laid on the Table of the House.

2. Unstarred Questions

> Replies to unstarred question Nos 209 to 248 were laid on the Table of the House.

Discussion

3. The House resumed discussion on demolitions in village Kirari.

Following members took part in the discussion:-

Shri Deep Chand Bandhu
2. Shri Ramvir Singh Bidhuri
3. Shri Mukesh Sharma

Statement by Chief Minister

Shri Madan Lal Khurana made a statement regarding increase in pension to Freedom Fighters.

Motion

5. Shri Ram Bhaj moved the following :-

> "That the other items of the list of Business for the today be suspended and the Resolution of Shri Mewa Ram Arya listed at Sl.No.7(4) be taken up for consideration as a first item.

Private Members Resolution

6. Shri Mewa Ram Arya moved the following Resolution:-

"Whereas in the absence of a fully empowered Legislative Assembly, the citizens of Delhi are deprived of their basic right of enacting necessary Legislation to meet their social and economic need through their elected representatives;

Whereas they are also deprived of an effective voice in vital matters like Land, Police, control over Services, Finance etc.;

Therefore, this House strongly recommends to the Central Government that Delhi be granted Statehood to safeguard the interest of the people in general".

Shri Madan Lal Khurana made a statement in this regard.

Following members took part in the debate:-

- 1. Shri Deep Chand Bandhu
- 2. Shri Ramvir Singh Bidhuri
- 3. Shri Alok Kumar
- 4. Shri Shoaib Iqbal
- 5. Shri Jag Parvesh Chandra

Shri Mewa Ram Arya replied to the debate.

Shri Madan Lal Khurana further clarified the position.

The Resolution was passed on voice vote.

Calling Attention

Shri Rajesh Sharma called the attention of Chief Minister to the situation arising due to unrest, resentment and demoralisation of DANI Civil Service Officers who are backbone of the Government of Delhi.

Shri Madan Lal Khurana made a statement on this subject.

Short Notice Question

8. Short Notice Question No.1 was orally asked and replied to.

6.02

(The House was adjourned sine-die)

NATIONAL ANTHEM was played at the concluding of the sitting.

DELHI AUGUST, 26, 1994. P.IV.GUPTA